

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI
Tis Hazari Courts

ORDER

On attaining the age of superannuation **Sh. Manoj Suri S/o Sh. Brij Mohan Suri**, Sr. Judicial Assistant, E.C. No- 2382/63711621 shall retire from Government Service with effect from 31/10/2023 (Afternoon).

Narottam Kaushal
26.10.23

(Narottam Kaushal)
Principal District & Sessions Judge (HQs)
Delhi

No. 84059-094 Admn. II/PF/Ret./2023

Delhi, Dated the 26 OCT 2023

Copy forwarded for information and necessary action to:-

- 1 The Office of the Principal District & Sessions Judge:- West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, Central District, Tis Hazari Courts, Delhi.
- 3 The Sr. Accounts Officer/Assistant Accounts Officer, Accounts Branch, Central District with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, Central District, THC, Delhi.
- 6 The Sr. A.O. (J), A.O. (Judicial), Branch Incharge:- Vigilance & Litigation Branch, District Central, THC, Delhi.
- 7 Dealing Assistants- ACRs (Admn-I), Seniority & Promotion-JJA & JA (Admn-II), Transfer & Posting (Admn-II)/ District Central, Tis Hazari Courts, Delhi.
- 8 The Pay Bill Clerk and Service Book Clerk, Central District, THC, Delhi, for further necessary action.
- 9 All the PRO/APRO, Tis Hazari Courts/Patiala House Courts/KKD Courts/Rohini Courts/Dwarka Courts/Saket Courts, Delhi/New Delhi.
- 10 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 11 Hindi Section, Tis Hazari Courts, Delhi.
- 12 Promotion Cell, Tis Hazari Courts, Delhi.
- 13 Layers Seat, Tis Hazari Courts, Delhi.
- 14 Pension Cell, Tis Hazari Courts, Delhi.
- 15 **Sh. Manoj Suri S/o Sh. Brij Mohan Suri**, Sr. Judicial Assistant, presently posted in the O/o Principal Judge, Family Court, KKD, Delhi with the direction that before leaving the office you have to handover/clear all the dues/charges in possession with you alongwith all the physical hardware and software articles related to your dealing seat, if any occupied. Further, you are also directed to process regarding surrendering of Govt. Accommodation, if occupied.

Simmi Kapoor
26/10/23

(Simmi Kapoor)
Administrative Officer (I), (Admn.II)
O/o Principal District & Sessions Judge (HQs)